

8(a)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01/05/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS
UNDER SECTION : SEC 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. SATYANARAYANAN D. PAITHAN	Counsel for Applicant	D. Paithan
2.	G. THIYAGU (A) G. THIYAGARAJAN	R2	G. Thiyan
3.	A. SANJAYANAM	R 1, 3, 4,	A. San
4.	Ajoy Kumar Gnanam	R6	Vakalat SR. 2290/19

ORDER

At request of the parties, list this matter on 29.05.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)